NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/541/(IB)/2017 NAME OF THE PETITIONER(S) : L&T FINANCE LTD NAME OF THE RESPONDENT(S) : MEKA DREDGING COMPANY INDIA LTD **UNDER SECTION** : 9 RULE 6 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM 1, P. R. Vandana Count of Responden or Anieudh linehnan (Fr Umoshulen

ORDER

Counsels for both the parties are present. Counsel for the Operational Creditor prayed for time to make final submissions. At request, time is enlarged. Put up on 13.12.2017 at 10.30 A.M.

←Sa ← MEMBER (JUDICIAL)

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